

: 1 :

05/12/00

Hon. Mr. S.K.P. Nagvi, JM.

Heard, Shri K.P. Singh, learned counsel for the applicant on the point of admission.

Shri Jag - Ram, Primary Teacher at Kendriya Vidyalaya, Man has been transferred to Kendriya Vidyalaya, Ranga Pakhal, Distt Dimapur, Nagaland vide impugned transfer order dated 10.11.2000.

The applicant preferred a representation before the authority in department, mentioning therein his ailment, which is likely to aggravate at high altitude and education of his children in the mid session. The representation of the applicant is still pending without any decision thereon. I find it a proper matter to dispose of the OA at this stage with the direction to Commissioner, Kendriya Vidyalaya Sampatthen - respondent no. 1 to decide the representation of the applicant within 2 weeks from today and till then impugned order dated 10.11.00 in respect of the applicant, shall remain in abeyance and will be subject to decision by the Commissioner on pending representation of the applicant. The OA is decided accordingly ~~and~~ is ~~in~~ ~~limine~~ - No costs.

(Sd/-)
JM.